सत्यमेव जयते

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 16.11.2026

N O T I C E

Please take notice that the following matters listed in the Court – II on 06.11.2026 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Competition App. (AT) No. 01 of 2026 & I.A. No. 2884 of 2026	Velusamy Karuppannan Vs. Competition Commission of India	**06.11.2026**	**05.01.2027**
2.	I.A. No. 7318 of 2026 in Comp. App. (AT) No. 380 of 2026	Smita Ajay Yeole Vs. Dipen Furia & Ors. **With**	**06.11.2026**	**05.01.2027**
3.	I.A. No. 7323 of 2026 in Comp. App. (AT) No. 381 of 2026	Smita Ajay Yeole Vs. Oriental Weaving & Processing Mills Pvt. Ltd. & Ors.	**06.11.2026**	**05.01.2027**
4.	Comp. App. (AT (Ins) No. 1269 of 2025 & I.A. No. 4970 of 2025	Sumat Kumar Gupta Erstwhile Resolution Professional Bharat Papers Ltd. Vs. Jammu & Kashmir Bank & Ors.	**06.11.2026**	**11.01.2027**

5.	Comp. App. (AT) (Ins) No. 1183 of 2026	Nivedan Fin Invest Lease Ltd. Vs. Cosmos Infraestate Pvt. Ltd. & Anr.	**06.11.2026**	**11.01.2027**
6.	Comp. App. (AT) (Ins) No. 1807 of 2026	Vinay Mittal Vs. State Bank of India & Anr.	**06.11.2026**	**11.01.2027**
7.	Comp. App. (AT) No. 317 of 2025	Modern Hi-Rise Pvt. Ltd. Vs. Registrar of Companies West Bengal & Anr.	**06.11.2026**	**11.01.2027**
8.	Comp. App. (AT) No. 125 of 2026	Smt. Prem Wati Vs. The Registrar of Companies & Anr.	**06.11.2026**	**12.01.2027**
9.	Comp. App. (AT) No. 216 of 2026	Jyoti Resins and Adhesives Ltd. Vs. Archana Kandarp Amin & Ors. **With**	**06.11.2026**	**12.01.2027**
10.	Comp. App. (AT) No. 286 of 2026 & I.A. No. 5115 of 2026	Archana Kandarp Amin Vs. Deepak Madhusudanbhai Shah & Ors.	**06.11.2026**	**12.01.2027**
11.	Comp. App. (AT) No. 344 of 2026 & I.A. No. 6616 of 2026	Anil Plantations Pvt. Ltd. & Ors. Vs. Ram Niranjan Kajaria and Ors. **With**	**06.11.2026**	**12.01.2027**

12.	Comp. App. (AT) No. 346 of 2026 & I.A. No. 6729 of 2026	Anil Plantations Private Limited & Ors. Vs. Ram Niranjan Kajaria & Ors. **With**	**06.11.2026**	**12.01.2027**
13.	Comp. App. (AT) No. 347 of 2026 & I.A. No. 6733 of 2026	Anil Plantations Private Limited & Ors. Vs. Ram Niranjan Kajaria & Ors. **With**	**06.11.2026**	**12.01.2027**
14.	Comp. App. (AT) No. 348 of 2026 & I.A. No. 6737 of 2026	Anil Plantations Private Limited & Ors. Vs. Ram Niranjan Kajaria & Ors.	**06.11.2026**	**12.01.2027**
15.	Competition App. (AT) No. 7 of 2025	Kuldeepsinh Mahendrasinh Jadeja Vs. Competition Commission of India & Ors.	**06.11.2026**	**12.01.2027**
16.	Competition App. (AT) No. 7 of 2026	Sanjay Agencies & Anr. Vs. Competition Commission of India & Ors. **With**	**06.11.2026**	**13.01.2027**
17.	Competition App. (AT) No. 8 of 2026	Saara Traders Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.	**06.11.2026**	**13.01.2027**

18.	Comp. App. (AT) (Ins) No. 105 of 2023	Vipin Kumar Yadav (Suspended Director of Aadarsh Inframax Developers Pvt. Ltd.) Vs. Aadarsh Inframax Developers Pvt. Ltd. & Ors.	**06.11.2026**	**08.01.2027**
19.	Comp. App. (AT) (Ins) No. 1166 of 2024 & I.A. No. 5409 of 2025	Kanaklataben Umangkumar Thakkar, Suspended Management (Director) of Hotel Netra Palace Pvt. Ltd. Vs. Small Industries Development Bank of India & Anr.	**06.11.2026**	**08.01.2027**
20.	Comp. App. (AT) (Ins) No. 1491 of 2024 & I.A. No. 5480 of 2025	Rohit Kumar Goyal & Anr. Vs. Pardeep Kumar Lakhani & Anr.	**06.11.2026**	**08.01.2027**
21.	Comp. App. (AT) (Ins) No. 850 of 2025	Rajesh Kumar Dhingra Vs. IDBI Trusteeship & Anr.	**06.11.2026**	**08.01.2027**
22.	Comp. App. (AT) (Ins) No. 376 of 2026 & I.A. No. 1461, 1462, 1463, 2987, 2988 of 2026	Ashit Chheda Vs. Oorjatrans Atlantic DMCC & Anr.	**06.11.2026**	**07.01.2027**
23.	Comp. App. (AT) (Ins) No. 457 of 2026 & I.A. No. 3324 of 2026	Sanjivkumar Chhabildas Shah Vs. Bank of Maharashtra and Anr.	**06.11.2026**	**08.01.2027**

24.	Comp. App. (AT) (Ins) No. 538 & 539 of 2026 & I.A. No. 2072, 2073, 2074, 2075, 2076, 2077 of 2026 **(With Defects)**	Velocity Enterprises (Through Its Proprietor) Vs. Jaiprakash Associates Ltd. & Ors.	**06.11.2026**	**08.01.2027**
25.	Comp. App. (AT) No. 173 of 2024	SYP Construction Company Pvt. Ltd. & Ors. Vs. Ashok Kumar Mehra & Ors.	**06.11.2026**	**08.01.2027**
26.	Comp. App. (AT) (Ins) No. 516 of 2022	Sunayana Agarwal Vs. Bulland Buildtech Pvt. Ltd. & Ors. **With**	**06.11.2026**	**18.01.2027**
27.	Comp. App. (AT) (Ins) No. 471 of 2023	Sunny Jain Vs. Debashis Nanda Resolution Professional of Bulland Buildtech Pvt. Ltd. **With**	**06.11.2026**	**18.01.2027**
28.	Comp. App. (AT) (Ins) No. 473 of 2023	Priya Nagdev Vs. Debashis Nanda Resolution Professional of Bulland Buildtech Pvt. Ltd. **With**	**06.11.2026**	**18.01.2027**
29.	Comp. App. (AT) (Ins) No. 477 of 2023	Shalini Jain Vs. Debashis Nanda Resolution Professional of Bulland Buildtech Pvt. Ltd. **With**	**06.11.2026**	**18.01.2027**

30.	Comp. App. (AT) (Ins) No. 554 of 2023	Ajay Kumar Jain Vs. Debashis Nanda Resolution Professional of Bulland Buildtech Pvt. Ltd. **With**	**06.11.2026**	**18.01.2027**
31.	Comp. App. (AT) (Ins) No. 555 of 2023	Ashish Jain Vs. Debashis Nanda Resolution Professional of Bulland Buildtech Pvt. Ltd. **With**	**06.11.2026**	**18.01.2027**
32.	Comp. App. (AT) (Ins) No. 556 of 2023	Pyare Lal Vs. Debashis Nanda Resolution Professional of Bulland Buildtech Pvt. Ltd. **With**	**06.11.2026**	**18.01.2027**
33.	Comp. App. (AT) (Ins) No. 557 of 2023	Moksha Sukhija Vs. Debashis Nanda Resolution Professional of Bulland Buildtech Pvt. Ltd. **With**	**06.11.2026**	**18.01.2027**
34.	Comp. App. (AT) (Ins) No. 558 of 2023	Ashok Kumar Virmani Vs. Debashis Nanda Resolution Professional of Bulland Buildtech Pvt. Ltd. **With**	**06.11.2026**	**18.01.2027**

35.	Comp. App. (AT) (Ins) No. 1532 of 2023 & I.A. No. 5503, 5400 of 2023 **(With Defects)**	Mukesh Chona Vs. Bulland Buildtech Pvt. Ltd. **With**	**06.11.2026**	**18.01.2027**
36.	Comp. App. (AT) (Ins) No. 114 of 2024	Amit Vohra Vs. Bulland Buildtech Pvt. Ltd. **With**	**06.11.2026**	**18.01.2027**
37.	Comp. App. (AT) (Ins) No. 546 of 2023	Gurjeet Singh Vs. Debashish Nanda Resolution Professional Bullad Buildtech Pvt. Ltd. **With**	**06.11.2026**	**18.01.2027**
38.	Comp. App. (AT) (Ins) No. 1635 of 2024	Ashok Garg Vs. Debashis Nanda Resolution Professional Bulland Buildtech Pvt. Ltd. **With**	**06.11.2026**	**18.01.2027**
39.	Comp. App. (AT) (Ins) No. 2081 of 2024 & I.A. No. 7762 of 2024	Sunayana Agrawal Vs. Debashish Nanda & Ors. **With**	**06.11.2026**	**18.01.2027**
40.	Comp. App. (AT) (Ins) No. 569 of 2024 & I.A. No. 1874 of 2024 **(With Defects)**	Rajeev Sharma Vs. Debashis Nanda, RP of Bulland Buildtech Pvt. Ltd. **With**	**06.11.2026**	**18.01.2027**

41.	Comp. App. (AT) (Ins) No. 1738 of 2024	Rajeev Sharma Vs. Debasis Nanda, Resolution Professional Bulland Buildtech Pvt. Ltd. & Anr. **With**	**06.11.2026**	**18.01.2027**
42.	Comp. App. (AT) (Ins) No. 1663 of 2024 & I.A. No. 8326 of 2024	Vipin Tyagi Vs. Debashis Nanda Resolution Professional, Bulland Buildtech Pvt. Ltd. & Anr.	**06.11.2026**	**18.01.2027**
43.	Comp. App. (AT) (Ins) No. 1486 of 2022 & I.A. No. 4688 of 2022	Rahul Jain Vs. Rajsanket Realty Ltd.	**06.11.2026**	**19.01.2027**
44.	Comp. App. (AT) (Ins) No. 935 of 2023 & I.A. No. 3183 of 2023	Himachal Pradesh Power Corporation Ltd. (HPPCL) Vs. Coastal Project Pvt. Ltd.	**06.11.2026**	**19.01.2027**
45.	Comp. App. (AT) (Ins) No. 381 of 2024 & I.A. No. 6517 of 2026	Revive Realty Ltd. Vs. Kamal Kishore Gurnani (Erstwhile RP of Pranav Construction System Pvt. Ltd.) & Ors.	**06.11.2026**	**20.01.2027**
46.	Comp. App. (AT) (Ins) No. 727 of 2024	Shark Mines & Minerals Pvt Ltd. Vs. Maithan Ispat Ltd.	**06.11.2026**	**20.01.2027**

47.	Comp. App. (AT) (Ins) No. 754 of 2024 & I.A. No. 2697 of 2024	Vistra ITCL (India) Ltd. & Ors Vs. Satra Properties (India) Ltd. & Ors	**06.11.2026**	**20.01.2027**
48.	Comp. App. (AT) (Ins) No. 889 of 2024	Rahul Kumar Vs. JM Collection Pvt. Ltd.	**06.11.2026**	**21.01.2027**
49.	Comp. App. (AT) (Ins) No. 1154 of 2024 & I.A. No. 4130, 5906 of 2024	Sanjoy Kumar Chakrabarty & Anr Vs. Ritesh Prakash Adatiya **With**	**06.11.2026**	**21.01.2027**
50.	Comp. App. (AT) (Ins) No. 1221 of 2024 & I.A. No. 4399 of 2024	Sanjoy Kumar Chakrabarty & Anr. Vs. Ritesh Prakash Adatiya	**06.11.2026**	**21.01.2027**
51.	Comp. App. (AT) (Ins) No. 1237 of 2024	State Bank of India Vs. Atul Punj & Anr.	**06.11.2026**	**21.01.2027**
52.	Comp. App. (AT) (Ins) No. 1287 of 2024	Sharad Khandar Vs. Bank of Maharashtra & Anr. **With**	**06.11.2026**	**22.01.2027**
53.	Comp. App. (AT) (Ins) No. 1288 of 2024	Shishir Khandar Vs. Bank of Maharashtra & Anr.	**06.11.2026**	**22.01.2027**

54.	Comp. App. (AT) (Ins) No. 1330 of 2024 & I.A. No. 7049 of 2025	Godrej Projects Development Ltd. Vs. Kailash T. Shah, Resolution Professional of Jaatvedas Construction Co. Pvt. Ltd. **With**	**06.11.2026**	**22.01.2027**
55.	Comp. App. (AT) (Ins) No. 1345 of 2024 & I.A. No. 7050 of 2025	Prakhhyat Dwellings LLP Vs. Kailash T. Shah Resolution Professional of Jaatvedas Construction Co. Pvt. Ltd.	**06.11.2026**	**22.01.2027**
56.	Comp. App. (AT) (Ins) No. 1391 of 2024 & I.A. No. 5717 of 2026	Nakshatra Asset Ventures Ltd. (Formerly known as Nakshatra Corporate Advisors Ltd.) Vs. Huzefa Fakhri Sitabkhan, RP of Zicom Electronic Security Systems Ltd. & Anr.	**06.11.2026**	**22.01.2027**
57.	Comp. App. (AT) (Ins) No. 1461 of 2024	Mahesh R Shetty Vs. Prudent ARC Ltd. & Ors.	**06.11.2026**	**22.01.2027**
58.	Comp. App. (AT) (Ins) No. 1734 of 2024 & I.A. No. 2735 of 2025, 7711 of 2026	Naveen Jain Company Secretary / Shareholder of The Hi-Tech Gears Ltd. Vs. Happy Forgings Ltd. & Anr.	**06.11.2026**	**22.01.2027**
59.	Comp. App. (AT) (Ins) No. 570 of 2025	Dakshin Gujarat Vij Company Ltd. Vs. Sunit Jagdishchandra Shah, RP of Shree Rajeshvranand Papermills Ltd. & Anr.	**06.11.2026**	**25.01.2027**

60.	Comp. App. (AT) (Ins) No. 623 of 2025 & I.A. No. 2419, 2420, 2421 of 2025	IFCI Ltd. Vs. Patil Construction & Infrastructure Ltd.	**06.11.2026**	**25.01.2027**
61.	Comp. App. (AT) (Ins) No. 651 of 2025 & I.A. No. 2524 of 2025, 3708 of 2026	State Bank of India Vs. Mukesh Hariram Bansal & Anr.	**06.11.2026**	**25.01.2027**
62.	Comp. App. (AT) (Ins) No. 705 of 2025	Shobhaben Maheshbhai Parmar & Ors. Vs. Gujarat State Construction Corporation Ltd. & Anr.	**06.11.2026**	**25.01.2027**
63.	Comp. App. (AT) (Ins) No. 706 & 707 of 2025 & I.A. No. 2714 of 2025	Aneeta Gupta Vs. Atul Kumar Kansal, RP of Universal Buildwell Pvt. Ltd. & Anr.	**06.11.2026**	**25.01.2027**
64.	Comp. App. (AT) (Ins) No. 752 of 2025 & I.A. No. 3557 of 2025	SVC Co-Operative Bank Ltd. Vs. Arihant Nenawati	**06.11.2026**	**27.01.2027**
65.	Comp. App. (AT) (Ins) No. 857 of 2025 **(With Defects)**	Edelweiss Asset Reconstruction Company Ltd. & Ors. Vs. Navneet Kumar Gupta Liquidator of Monnet Power Company Ltd. & Ors.	**06.11.2026**	**27.01.2027**

66.	Comp. App. (AT) (Ins) No. 1053 of 2025	IDBI Bank Ltd. Vs. Rakesh Chaturvedi, Liquidator of OTC Exchange of India & Anr.	**06.11.2026**	**27.01.2027**
67.	Comp. App. (AT) (Ins) No. 1809 of 2025 & I.A. No. 7054, 7055, 7056 of 2025, 2439, 2476, 3997 of 2026	Decode Resolvency International Pvt. Ltd. Vs. Prasun Kumar Roy	**06.11.2026**	**27.01.2027**
68.	Comp. App (AT) No. 271 & 385 of 2017	Pankaj Khandelia & Anr. Vs. Khandelia Oil and General Mills Ltd. & Ors.	**06.11.2026**	**28.01.2027**
69.	Comp. App. (AT) No. 144 of 2022	Asset Reconstruction Company (India) Ltd. Vs. Jyoti Overseas Ltd. & Anr.	**06.11.2026**	**28.01.2027**
70.	Comp. App. (AT) No. 149 of 2023 & I.A. No. 3890 of 2023	Ramnik Behl Vs. Novatic Coating Pvt. Ltd. & Ors.	**06.11.2026**	**28.01.2027**
71.	Comp. App. (AT) No. 232 of 2023 & I.A. No. 5709 of 2023 & 197 of 2026	Himanshu Shekhar Vs. Manohar Lal Sarraf & Sons Pvt. Ltd. & Ors.	**06.11.2026**	**28.01.2027**
72.	Comp. App. (AT) No. 145 of 2025	Rajesh Kumar Soni Vs. Mahajan Steels and Wires Pvt. Ltd. & Ors.	**06.11.2026**	**29.01.2027**

73.	Comp. App. (AT) No. 250 of 2025 & I.A. No. 6094 of 2025	Rohini Pandey Vs. Rajasthan Development Trust Pvt Ltd. & Anr.	**06.11.2026**	**29.01.2027**
74.	Comp. App. (AT) No. 258 of 2025 & I.A. No. 6332 of 2025	C. P. World Lines Pvt. Ltd. & Ors. Vs. Dr. Preet Anand & Ors. **With**	**06.11.2026**	**29.01.2027**
75.	Comp. App. (AT) No. 259 of 2025	C. P. World Lines Pvt. Ltd. & Ors. Vs. Dr. Preet Anand & Ors.	**06.11.2026**	**29.01.2027**
76.	Comp. App. (AT) No. 86 of 2026	Futurense Technologies Pvt. Ltd. Vs. Miles Education Pvt. Ltd. & Ors.	**06.11.2026**	**29.01.2027**
77.	Comp. App. (AT) No. 164 of 2026	Plutus Research Pvt. Ltd. & Ors. Vs. Aashay Harlalka	**06.11.2026**	**29.01.2027**

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar